

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2142

TO BE ANSWERED ON FRIDAY, THE 28TH JULY, 2017

SHRAVANA 06, 1939 (SAKA)

Money Laundering

2142. SHRI SUSHIL KUMAR SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Enforcement Directorate has recovered important documents and valuables from farm houses in money laundering cases and possession of property exceeding their income recently;
- (b) if so, the details thereof, State/UT-wise particularly in Delhi;
- (c) whether any evaluation has been made regarding cases registered by the Enforcement; and
- (d) the action taken in the said cases during the last one year and the current year?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a) to (b) Enforcement Directorate is an investigating agency which is mandated with the task of enforcing provisions of Foreign Exchange Management Act, 1999 (FEMA) and Prevention of Money Laundering Act, 2002 (PMLA). During the course of investigations under PMLA, searches and seizure actions are carried out at premises of the suspect/accused entities wherein important documents and valuables etc are seized. Such premises include office premises, residences, farm houses. etc. However, details of seizures made from farm houses are not separately compiled by the Directorate.

(c) The Directorate has registered 2349 cases under PMLA, conducted 736 searches, has issued 789 Provisional Attachment Orders attaching property worth Rs. 2299.35 crore, arrested 130 persons and filed 370 Prosecution Complaints till 30.06.2017 under PMLA.

(d) During the last 01 year, the Directorate has registered 184 cases under PMLA, conducted 161 searches, has issued 175 Provisional Attachment Orders attaching property worth Rs. 11032.27 crore, arrested 31 persons and filed 104 Prosecution Complaints. Further 02 Persons have been convicted under PMLA in 02 cases. During the current financial year, the Directorate has registered 36 cases under PMLA, conducted 220 searches, has issued 22 Provisional Attachment Orders attaching property worth Rs. 965.84 crore, arrested 13 persons and filed 11 Prosecution Complaints.
